

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED DIARY NO. 442**  
ANSWERED ON: 05.12.2023

**Grants released to Uttar Pradesh**

**442: KUNWAR DANISH ALI:**

Will the Minister of Panchayati Raj be pleased to state;

- (a) the details of grants released to Uttar Pradesh under various schemes of the Ministry during the last five years;
- (b) whether the said grants were released on time during the said period;
- (c) if so, the details of the grants released so far, scheme and year-wise; and
- (d) the details of utilisation of above grant along with expenditure, scheme-wise?

**ANSWER**

**THE MINISTER OF STATE FOR PANCHAYATI RAJ**

**(SHRI KAPIL MORESHWAR PATIL)**

- (a) to (c) The scheme-wise and years-wise funds released by the Ministry of Panchayati Raj under the schemes of (i) Capacity Building-Panchayat Sashaktikaran Abhiyan (CBPSA)/Rashtriya Gram Swaraj Abhiyan (RGSA), (ii) Incentivization of Panchayats (IoP) and (iii) SVAMITVA to the State of Uttar Pradesh during the last five years i.e 2018-19 to 2022-23 is as under:

*(In Crores of Rupees)*

| <b>Year</b> | <b>CB-PSA/RGSA</b> | <b>IoP</b> | <b>SVAMITVA #</b> |
|-------------|--------------------|------------|-------------------|
| 2018-19     | 57.14              | 4.65       |                   |
| 2019-20     | 169.92             | 4.70       |                   |
| 2020-21     | 32.54              | 4.79       | 1.45              |
| 2021-22     | 83.08              | 4.78       |                   |
| 2022-23     | 85.05              | 3.83       |                   |

# The scheme is being implemented since 2020-21.

The release of grants under the CB-PSA/RGSA Scheme were/are based on timely receipt and approval of annual action plan, contribution of matching State share (for RGSA) and utilization certificates of the previous grants. The release of grants under IoP Scheme is contingent upon timely receipt of utilization certificates of the previous grants. Generally, funds were released on time.

(d) The funds under CBPSA had been released/utilised especially for capacity building and training of elected representatives and their functionaries of the Panchayati Raj Institutions (PRIs). Funds under RGSA scheme has been utilised for capacity building of the elected representatives and their functionaries of the PRI (PRIs) and also for infrastructure like Gram Panchayat Bhawan, computers and peripherals. The funds under IoP scheme has been utilised as financial incentives to the best performing Panchayats in recognition of their good work for improving delivery of services and public goods selected under the National Panchayat Award competitions. Funds under SVAMITVA has been utilised for IEC (Information, Education and Communication) activities for creation of awareness for popularisation of the scheme and setting up of State Project Management Unit (SPMU).

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